

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
STARRED QUESTION NO.36
TO BE ANSWERED ON THE 22ND JULY, 2025

ORGANIC/NATURAL FARMING

***36. SHRI NAVEEN JINDAL**

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of the production through organic/natural farming since the last five years, State-wise and year-wise;
- (b) the details of the funds allocated, disbursed sanctioned and expended for organic farming infrastructure during the said period, State and year-wise;
- (c) the details of the schemes launched for the infrastructure development for the Organic Production and the beneficiaries under the scheme since 2020, State and year-wise;
- (d) the details of the current organic farming infrastructure in the States and the steps taken by the Government to expand organic farming infrastructure in States with low organic production;
- (e) whether any financial incentives or subsidies are available for farmers to develop organic farming infrastructure, if so, the details thereof along with the details of the beneficiaries thereunder, State-wise; and
- (f) whether any steps are being taken to strengthen infrastructure for producing organic inputs such as bio-fertilizers, vermicompost, and organic pesticides, if so, the details and the results achieved therefrom?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI SHIVRAJ SINGH CHOUHAN)

- (a) to (f): A statement is laid on the Table of the House.

**STATEMENT IN RESPECT OF PARTS (a) TO (f) OF THE LOK SABHA
STARRED QUESTION NO.36 DUE FOR ANSWER ON 22nd JULY, 2025
REGARDING “ORGANIC/NATURAL FARMING”.**

(a): Organic farming is being promoted through Paramparagat Krishi Vikas Yojana (PKVY) in all the States/UTs except North Eastern States and Mission Organic Value Chain Development for North Eastern Region (MOVCDNER) for the North Eastern States. Both schemes stress on end-to-end support to farmers engaged in organic farming i.e. from production to processing, certification and marketing. Primary focus of the schemes is to form organic clusters, with preference to small and marginal farmers, to create a supply chain. Both the schemes are implemented through States /UT Governments.

The details of the production through organic/natural farming are not maintained centrally.

(b): State-wise details of funds allocated, disbursed sanctioned and expended for organic farming including infrastructure development from 2020-21 to 2024-25 under PKVY and MOVCDNER schemes are at Annexures –I& II respectively.

(c): The government has launched several schemes to promote organic production including infrastructure development, as follows:

1. The PKVY scheme promotes cluster-based organic farming with Participatory Guarantee System (PGS) certification. While primarily focused on organic input incentives for on-farm input infrastructure and training, it also supports value addition to organic produce through convergence with the Agriculture Infrastructure Fund (AIF).
2. The MOVCDNER scheme promotes third-party certified organic farming of niche crops in the North Eastern States. It explicitly includes support for capacity building, certification, market linkages, value addition, storage, processing, and on-farm input infrastructure development for organic farming, since 2015-16.
3. Agriculture Infrastructure Fund (AIF) mobilizes medium-to-long-term debt financing for investment in viable projects relating to post-harvest management infrastructure and viable farming assets. While not exclusively for organic production, organic farmers, FPOs, PACS, and agri-entrepreneurs can avail loans for setting up infrastructure like warehouses, cold stores, sorting/grading units, and primary processing centers, which are crucial for organic value chains, since 2020-21. As on 30.06.2025, under AIF scheme supports have been given for the project Organic inputs production to 545 applications with loan sanctioned amount of Rs.850 crore.

(d) to (f): Under PKVY, assistance of Rs. 31,500 per ha in 3 years is provided for promotion of organic farming. Out of this, assistance of Rs. 15,000 per ha is provided to farmers through Direct Benefit Transfer for on- farm /off –farm organic inputs including organic compost. Under MOVCDNER, assistance of Rs. 46,500/ha in 3 years is provided for creation of Farmers Producer Organization, support to farmers for organic inputs etc. Out of this, assistance @ Rs.32500/ ha is provided to farmers for off-farm /on –farm organic inputs such as bio-fertilizers, vermicompost, and organic pesticides under the scheme including Rs.15,000 as Direct Benefit Transfer to the farmers. State-wise details of farmers benefitted under PKVY and MOVCDNER scheme since 2015-16 is at Annexure-III.

Annexure-I

Details of the State-wise Allocation, released & Expenditure under Paramparagat Krishi Vikas Yojana (PKVY) scheme including infrastructure development for the Organic Production during 2020-21 to 2024-25

(Rs. In lakh)

Name of the State	2020-21			2021-22			2022-23			2023-24			2024-25		
	Allocation	Release	Expend.	Allocation	Release	Expend.	Allocation	Release	Expend.	Allocation	Release	Expend.	Allocation	Release	Expend.
Andhra Pradesh	11291.09	10004.83	9989.68	1573.21	0.00	0.00	826.35	0.00	0.00	970.00	970.00	0.00	2800.00	2800.00	0.00
Bihar	1750.99	993.63	876.61	991.81	0.00	0.00	2830.65	1547.68	1547.68	2509.80	402.00	0.00	1000.00	1015.50	0.00
Chhattisgarh	4825.62	3738.11	3737.96	1324.74	0.00	0.00	3504.93	0.00	0.00	3175.00	1892.50	1892.50	2373.50	2373.00	473.90
Gujarat	20.20	10.10	10.10	20.81	0.00	0.00	20.50	0.00	0.00	750.00	196.00	196.00	560.70	282.00	248.40
Goa	1009.80	0.00	0.00	0.00	0.00	0.00	1025.10	0.00	0.00	382.50	250.00	0.00	286.00	250.00	0.00
Haryana	10.10	5.05	0.00	10.40	0.00	0.00	10.25	0.00	0.00	675.00	0.00	0.00	504.00	0.00	0.00
Jharkhand	1836.86	1836.86	1836.86	270.50	0.00	0.00	1397.27	0.00	0.00	1772.00	163.00	0.00	800.00	399.00	0.00
Karnataka	1030.00	10.10	10.10	20.81	0.00	0.00	1045.61	512.55	512.55	2803.00	2803.00	68.25	1950.00	1950.00	0.00
Kerala	2905.47	2198.23	2198.23	1209.68	0.00	0.00	1712.07	1712.07	1471.48	1047.00	71.00	0.00	782.60	392.00	0.00
Madhya Pradesh	8175.34	828.04	0.00	1332.63	0.00	0.00	5756.54	0.00	0.00	4810.00	33.00	0.00	3000.00	1250.00	0.00
Maharashtra	747.25	20.20	20.20	41.62	0.00	0.00	745.90	449.67	449.67	3361.00	1681.00	1507.38	2512.50	2124.00	0.00
Odisha	2318.87	1886.49	1886.49	618.12	0.00	0.00	741.44	370.71900	366.44	1000.00	791.00	752.31	747.60	623.50	0.00
Punjab	1582.66	1582.66	0.00	241.94	221.13	0.00	222.46	0.00	0.00	745.00	0.00	0.00	557.00	278.50	0.00
Rajasthan	7888.90	25.25	25.245	4100.09	4048.07	3828.29	2452.64	1783.26	1736.88	3133.00	800.00	800.00	1500.00	1125.00	0.00
Tamil Nadu	487.76	439.98	434.82	63.65	0.00	0.00	704.87	0.00	0.00	1564.00	1564.00	1562.64	1169.00	1620.00	0.00
Telangana	1315.14	15.15	0.00	31.21	0.00	0.00	30.75	0.00	0.00	568.00	0.00	0.00	424.60	212.00	0.00
Uttar Pradesh	4703.65	2532.17	2532.17	2181.23	865.56	865.56	13400.57	5089.32	5089.32	6607.00	5881.00	5862.00	4500.00	6900.00	0.00
West Bengal	0.00	0.00	0.00	0.00	0.00	0.00	555.39	555.39	555.39	2001.00	1717.00	1082.80	1495.80	1120.75	0.00
Himachal Pradesh	1166.24	1166.24	1166.24	401.17	0.00	0.00	1121.36	0.00	0.00	497.00	124.00	124.00	746.73	746.00	0.00
Uttarakhand	11844.95	9084.61	9084.61	2984.87	2953.66	2953.66	6030.68	5969.00	5969.00	3065.00	767.00	677.95	3600.00	2305.00	0.00
All NE States	738.00	684.98	7.57	314.87	96.39	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
All UTs	1727.12	221.85	221.85	952.68	0.00	0.00	893.02	193.55	193.55	1863.02	380.20	148.00	1392.65	472.50	0.00
Total	67376.02	37284.51	34038.73	18686.05	8184.81	7647.51	45028.35	18183.20	17891.94	43298.32	20485.70	14673.82	32702.68	28238.75	722.30

* The expenditure is based on the Utilization Certificates (UCs) submitted by the States/UTs. The UC for the year 2024-25 will be due in 2026-27

Annexure-II

Details of the State-wise funds allocated, released and expenditure including infrastructure development for the Organic Production during the year from 2020-21 to 2024-25 under Mission Organic Value Chain Development for North East Region (MOVCDNER) scheme.

(Rs. In lakh)

	Year 2020-21			Year 2021-22			Year 2022-23			Year 2023-24			Year 2024-25		
Name of the State	Allocation	Released	Expend.	Allocation	Released	Expend.	Allocation	Released	Expend.	Allocation	Released	Expend.	Allocation	Released	Expend.
Assam	3,193.80	-	-	2,587.98	-	-	2,681.80	2,059.15	2,059.15	3,717.98	3,684.91	2,553.46	4,061.00	1,531.00	1,531.00
Manipur	6,212.31	6,444.72	6,444.72	6,238.76	4,911.50	4,911.50	2,915.37	2,915.36	2,915.36	2,805.38	2,805.38	2,805.38	3,940.00	2,955.00	985.30
Meghalaya	2,857.79	714.21	714.21	836.65	92.88	92.88	2,011.88	621.57	621.57	2,465.40	2,465.40	2,465.40	4,096.00	2,343.00	898.00
Nagaland	2,837.80	2,258.89	2,258.89	2,781.18	2,114.20	2,114.20	1,961.01	1,390.60	1,390.60	2,346.10	2,346.10	2,346.10	4,250.00	2,798.00	2,798.00
Mizoram	1,612.80	769.40	769.40	1,858.80	1,291.74	1,291.74	1,604.25	1,140.90	1,140.90	2,336.16	2,336.16	2,336.16	4,187.00	2,380.00	1,368.00
Arunachal Pradesh	3,044.25	1,953.93	1,953.93	2,938.02	2,776.10	2,776.10	1,860.77	1,642.17	1,642.17	2,574.75	2,574.75	2,569.84	6,250.00	2,560.00	2,560.00
Sikkim	1,880.94	1,210.90	1,210.90	2,406.84	795.69	795.69	4,005.10	1,538.83	1,538.83	3,260.69	3,260.69	3,015.82	1,949.00	1,706.00	1,247.57
Tripura	3,804.13	64.74	64.74	3,042.70	1,178.27	1,178.27	2,759.82	3,000.26	3,000.26	3,370.04	3,370.04	3,370.04	3,626.00	2,266.00	1,690.18
	25,443.81	13,416.78	13,416.78	22,690.93	13,160.39	13,160.39	19,800.00	14,308.84	14,308.84	22,876.50	22,843.43	21,462.20	32,359.00	18,539.00	13,078.05

* The expenditure is based on the Utilization Certificates (UCs) submitted by the States/UTs. The UC for the year 2024-25 will be due in 2026-27

State-wise details of farmers benefitted under PKVY scheme and MOVCDNER scheme since 2015-16

S. No.	Name of the State	Farmers
PKVY		
1	Andhra Pradesh	7,46,976
2	Bihar	43,208
3	Chhattisgarh	60,294
4	Gujarat	17,836
5	Goa	12,685
6	Jharkhand	32,714
7	Karnataka	37,598
8	Kerala	3,10,841
9	Madhya Pradesh	1,16,360
10	Maharashtra	87,350
11	Odisha	70,026
12	Punjab	6,676
13	Rajasthan	2,17,479
14	Tamil Nadu	37,886
15	Telangana	18,405
16	Uttar Pradesh	2,73,672
17	West Bengal	48,585
18	Assam	9,740
19	Mizoram	2,054
20	Meghalaya	2,275
21	Himachal Pradesh	44,932
22	Jammu & Kashmir	12,900
23	Uttarakhand	3,01,109
24	Andaman & Nicobar	3,590
25	Daman & Diu	1,324
26	Ladakh	14,070
27	Lakshadweep	8126
	Total	25,38,711
MOVCDNER		
1	Arunachal Pradesh	19,099
2	Assam	24,681
3	Manipur	43,000
4	Meghalaya	19,274
5	Mizoram	27,604
6	Nagaland	31,128
7	Sikkim	77,540
8	Tripura	26,874
	Total	2,69,200
